

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3826
TO BE ANSWERED ON 25.03.2026

MERGER OF SWADHAR GREH AND UJJAWALA INTO SHAKTI SADAN

3826. DR. KAVITA PATIDAR:
SHRI BABUBHAI JESANGBHAI DESAI:
DR. MEDHA VISHRAM KULKARNI:
SMT. REKHA SHARMA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the merger of Swadhar Greh and Ujjawala under Mission Shakti into Shakti Sadan has improved service delivery and rehabilitation outcomes for women in distress;
- (b) whether the Ministry has conducted any assessment of the adequacy of existing functional Shakti Sadans in meeting the demand across States/UTs;
- (c) whether Government maintains any data on the number of women rehabilitated and successfully reintegrated under the scheme;
- (d) if so, details and status thereof; and
- (e) whether any monitoring mechanism is in place to ensure that vocational training and social security linkages are effectively implemented for residents?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (e): Under the overarching 'Mission Shakti', erstwhile schemes of 'Swadhar Greh' – Home for women in difficult circumstances and 'Ujjawala' – Home for women rescued from Trafficking, have been merged w.e.f. 01.04.2022 and are now known as 'Shakti Sadan Scheme', which is an Integrated Relief and Rehabilitation Home for women in distressful situations including trafficked women. It aims at creating a safe and enabling environment for women in such difficult situations, to enable them to overcome the adverse circumstances. Shakti Sadan is helpful towards support for women in distress, providing shelter and rehabilitation support including those affected of trafficking.

The Shakti Sadan Scheme is a demand driven Centrally Sponsored Scheme, under which funds are released to the States/UTs for implementation of the scheme. The States/UTs assess their requirement as per local needs and proposals are approved every year by the Programme Approval Board (PAB) after discussion with States/UTs. Under the Scheme, financial assistance is provided for running of Shakti Sadan in rented premises. Presently, 419 Shakti Sadans are functional across the country and about 19,960 women rehabilitated during the Financial Year 2025-26 (01.04.2025 to 31.12.2025).

The Ministry continuously monitors the progress of the implementation of scheme through physical and virtual meetings with States/UTs, field visits by the officials of the Ministry and through digital mode from time to time. Further, for the purpose of monitoring of Shakti Sadans, this Ministry has developed a dedicated Mission shakti Dashboard for capturing details like staff deployed, beneficiaries, location details (Latitude and Longitude), Physical infrastructure, Vocational Training, ICT infrastructure, activities conducted, facilities provided to beneficiaries, etc.
